

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 105
(IB)-1462/ND/2019**

Under Section: 9 of IBC.

In the matter of:

Royale Resinex Pvt. Ltd.	...	Applicant
Vs		
Greatch Telecom Technologies Pvt. Ltd.	...	Respondent

Order delivered on 10.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant	: Mr. Bharat Arora, Adv. Mr. Gourav Arora, Adv.
For the Respondent	: Ms. Nimta Passi, Adv.

ORDER

Learned proxy counsel for Corporate Debtor states that the arguing counsel is on his legs before the Hon'ble Supreme Court.

List for hearing on 11.02.2020.

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Md Saddam